

(ii) Audit Report (Defence Services), 1970. [Placed in Library. See No. LT-4625/70.]

**THE FUNDAMENTAL (FIFTH AMENDMENT)
RULES, 1970**

SHRI K. R. GANESH : Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Expenditure) Notification S.O. No. 3346, dated the 6th October, 1970 (in English and Hindi) publishing the Fundamental (Fifth Amendment) Rules, 1970, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-4631/70.]

**NOTIFICATIONS UNDER THE CUSTOMS
ACT, 1962**

SHRI K. R. GANESH : Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962 :—

(i) Notification G. S. R. No. 1966, dated the 28th November, 1970, together with an Explanatory Memorandum thereon.

(ii) Notification G. S. R. No. 1986, dated the 5th December, 1970, together with an Explanatory Memorandum thereon.

[Placed in Library. See LT-4628/70 for (i) and (ii).]

**ANNUAL REPORT AND ACCOUNTS
(1969-70) OF THE HINDUSTAN STEEL
LIMITED, RANCHI AND RELATED
PAPERS**

SHRI OM MEHTA : Sir, on behalf of Shri Mohd. Shafi Qureshi, I beg to lay on the Table, under sub-section (1) of section 169A of the Companies Act, 1956, a copy each of the following papers :—

(i) Sixteenth Annual Report and Accounts of the Hindustan Steel Limited, Ranchi, for the year 1969-70, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-4633/70 for (i) and (ii).]

**AUDITED ACCOUNTS (1968-69) OF THE
EMPLOYEES' STATE INSURANCE COR-
PORATION AND RELATED PAPERS**

**THE MINISTER OF STATE IN
THE MINISTRY OF LABOUR,
EMPLOYMENT AND REHABILITA-
TION (SHRI BHAGWAT JHA AZAD)** :
Sir, I beg to lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy (in English and Hindi) of the Audited Accounts of the Employees' State Insurance Corporation for the year 1968-69, together with the Audit Report on the Accounts. [Placed in Library. See No. LT-4634/70.]

**REPORT OF THE COMMISSION
ON MAHARASHTRA-MYSORE-
KERALA BOUNDARY DISPUTES
(VOL. I) 1967 AND STATEMENT
BY MINISTER IN RELATION
THERE TO**

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
AND DEPARTMENT OF PERSONNEL
IN THE CABINET SECRETARIAT
(SHRI RAM NIWAS MIRDHA)** :
Sir, I beg to lay on the Table a copy of the Report of the Commission on Maharashtra-Mysore-Kerala Boundary Disputes... (Interruptions.)

1 P.M.

THE LEADER OF THE OPPOSITION (SHRI S. N. MISHRA) : Sir, I rise on a point of order.

SHRI M. S. GURUPADASWAMY (Mysore) : Sir, on a point of order.

SHRI MULKA GOVINDA REDDY (Mysore) : Sir, on a point of order.

(Interruptions.)

SHRI S. N. MISHRA : Sir, I am on a point of order. He cannot lay it... He cannot lay it. (Interruptions.)

SHRI M. S. GURUPADASWAMY : He cannot lay it... (Interruptions.)

SHRI S. N. MISHRA : Can he lay it? That is the point I am raising. How can he?... (Interruptions.)

SHRI N. K. SHEJWALKAR (Madhya Pradesh) : No statement before the point of order.

SHRI M. S. GURUPADASWAMY : He cannot lay it... (Interruptions.)

SHRI S. N. MISHRA : Sir, my point of order is that this statement that is sought to be laid by the hon. Minister...